

Uttar Pradesh Shasan Stamp Evam Registration Anubhag-1

In pursuance of the provisions of clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of Notification no. 1/2024/1602/94-1-2023-312(113)/2023, dated 04 January, 2024

Notification

No. 1/2024/1602/94-1-2023-312(113)/2023 Lucknow; Dated : 04 January, 2024

In exercise of the powers under sections 5 and 7 of the Registration Act, 1908 (Act no. 16 of 1908) read with section 21 of the General clauses Act, 1897 (Act no. 10 of 1897) and in partial modification of earlier notifications issued in this behalf, the Governor, with effect from the date of publication of this notification in the Gazette is pleased to,-

(1) create a new registration sub-district "Ghiror" in district Mainpuri by including revenue villages given in the Schedule below, and

(2) alter the limits of registration sub-district 'Mainpuri and Karhal' of district Mainpuri by excluding the areas of revenue villages given in the said Schedule below,

Schedule

List of villages excluded from the registration sub-districts 'Mainpuri and Karhal' of district Mainpuri and included in the newly created registration sub-district "Ghiror"-

1	Aurangabad	2	Shahjadpur	3	Ahamadpur	4	Usneedha
5	Hajipur	6	Kothiya	7	Nagla Manjh	8	Nahil Kathengra
9	Achalpur	10	Balampur	11	Gadiya Sakat	12	Gurai
13	Nagla Minte	14	Nagla Devi	15	Rampura	16	Akbarpur Aunchha
17	Budharra	18	Neelkanthpur	19	Nagla Salehi	20	Nagla Mahanand
21	Cheetai	22	Padariya	23	Nagla Sawaj	24	Devpura
25	Tisah	26	Nasirpur	27	Madhan	28	Nagla kanchan
29	Nagla Amar Singh	30	Vikrampur	31	Pachawar	32	Kanegi
33	Badshahpur	34	Dhaurasi	35	Nagla Indra	36	Darapur
37	Lohwal Kheda	38	Nagla Punu	39	Bhugai	40	Hadai
41	Kurawali	42	Gadia Khas	43	Faijpur	44	Nagla Rama
45	Oay	46	Himmatpur Hadai	47	Shahjahanpur	48	Nagla Fattehkhana
49	Bamrauli	50	Koson	51	Nahili	52	Ghiror Khas
53	Mohammadpur Ghiror	54	Taharpur	55	Godhana	56	Himmatpur Ujyari
57	Lapgawan	58	Kalhor Pachhan	59	Kalhor Puwan	60	Vighrai
61	Mahtauli	62	Dannahar	63	Bhatani	64	Darwah
65	Bamhori Awahar	66	Kosma Musalmeen	67	Fajilpur	68	Kosama Hinood
69	Kairawali	70	Amberpur	71	Ataharaina	72	Pahadpur
73	Karukheda	74	Beenepur	75	Eshmailpur	76	Abdulnavipur
77	Dalupur	78	Nagla Mandhata	79	Madhamai	80	Sarai Mugalpur
81	Hajipur nera	82	Balpura	83	Bahashi	84	Kanikpur Khijarpur
85	Sajawarpur	86	Rahamatullapur				

1- यह शासनादेश इलेक्ट्रॉनिकली जारी किया गया है, अतः इस पर हस्ताक्षर की आवश्यकता नहीं है।

2- इस शासनादेश की प्रमाणिकता वेब साइट <http://shasanadesh.up.gov.in> से सत्यापित की जा सकती है।

The Governor is further pleased to direct that nothing in this notification shall affect any legal proceeding already commenced or pending in any court of law which has hitherto exercised jurisdiction in respect of the said areas.

By order,

**Leena Johri
Pramukh Sachiv.**

<http://shasanadesh.up.gov.in>

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